

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(7)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CP/200 & 201/CAA/2017  
IN  
PETITION NUMBER : CA/71 & 72/CAA/2017  
NAME OF THE TRANSFEROR : THE KASTHURI MILLS LTD  
NAME OF THE TRANSFERRE : SENTHIL FRUIT PRODUCTS PVT LTD  
UNDER SECTION : 230 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. VIDHYA SHANKAR ADV for Petitioners R.vidhya Shankar

**ORDER**

Counsel for Applicant present. In the previous order, he was directed to file affidavit before the next date of hearing that has been filed by him. The same is taken on record. The RD report is not available on the file. He prayed for time to trace out the report of the RD. Put up on **22.12.2017 at 10.30 A.M.**

-Sel-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk